

**IN THE HIGH COURT OF JAMMU AND KASHMIR  
AT SRINAGAR**

**(THROUGH VIRTUAL MODE)**

**CMAM No.103/2010**

New India Insurance Co. Ltd. ...Appellant(s)

Through: Mr. N. H. Khuroo vice Mr. Manzoor A. Dar, Advocate

Vs.

Gh. Mohammad Sheikh & ors. ...Respondent(s)

Through: None.

**CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge**

**(ORDER)  
09.06.2020**

Appearance of the counsel for the respondents to await. List again on  
16<sup>th</sup> of June, 2020.

**(Sanjay Dhar)  
Judge**

**Srinagar  
09.06.2020  
"Bhat Altaf, PS"**